

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 2.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF : Srinivasa Balaji Paper Pvt Ltd**

**PETITION NUMBER : TCP/44/2016**

**APPLICATION NUMBER : a) IA/439/2019  
b) EA/1/2019**  
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**ORDER**

Ld. Counsel Ms.Manjula Devi for the Petitioner. Ld. Counsel Mr.Vidhya Shankar for the Respondent.

Ld. Counsel Mr. R. Vidhyashankar has drawn the attention of this Tribunal upon order dated 10.01.2024 by which the Bench has directed that the objections made by the parties be communicated to the valuer Mr.S.Ram Kumar, Chartered Accountant, M/s. Srinivasan & Sundaram and the valuer to give the report in accordance with the objections filed by the parties. It appears that the Registry has not sent the order to the valuer and not communicated the same.

The Counsel for the Respondent submits that he has e-filed a memo giving the address and contact details of the valuer.

**The Registry is directed to send the order dated 10.01.2024 to the registered email id / address of the valuer at the earliest asking him to submit his response to the objections within 2 weeks.**

List the Petition for hearing on **12.06.2024**.

**-Sd-**

**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**